

Roznama Details
Civil Register No.16-A-Diary
IN THE COURT OF: JM-2nd Class-IV
Before: Sri Rohit Ranjan
Dated 31-01-2022

S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/1152/2016	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-02-2022
2	CRI. CASE/1242/2017	Order Passed: Stage :Awated for final form / Chargesheet Sub Satge :----	Next Date of Hearing :25-02-2022
3	CRI. CASE/586/2018	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :23-02-2022
4	CRI. CASE/652/2018	Order Passed: Stage :Prosecution Evidence Sub Satge :----	Next Date of Hearing :23-02-2022
5	Cr. Case Complaint (P)/415/2021	Order Passed: Stage :ENQUIRY WITNESS Sub Satge :----	Next Date of Hearing :25-02-2022
6	CRI. CASE/1780/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
7	Cr. Case Complaint (P)/592/2014	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
8	Cr. Case Complaint (P)/670/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
9	Cr. Case Complaint (P)/688/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-02-2022
10	Cr. Case Complaint (P)/755/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :23-02-2022
11	Cr. Case Complaint (P)/773/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-02-2022
12	Cr. Case Complaint (P)/223/2018	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
13	Cr. Case Complaint (P)/80/2019	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :11-02-2022

No. of Cases Heard	13
No. of Cases listed	13
No. of Witness Examined	
No. of Cases Disposed	0
No. of IA.s Disposed	
No. of Cases Contested	
No. of Cases Uncontested	
No. of M.O.s marked	
No. of Exhibits Marked	
No. of Cases in Mediation	
No. of Cases in Arbitration	
No. of Cases in Lok Adalat	
No. of Cases in Conciliation for ADR	
No. of Cases Adjourned	0

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Presiding Officer